

17.01.2 hrs.

STATUTORY RESOLUTION RE  
DISAPPROVAL OF THE FOREIGN  
TRADE (DEVELOPMENT AND  
REGULATION) ORDINANCE

[Translation]

DR. LAXIMINARAYAN PANDEYA  
(Mandsaur): Mr. Chairman, Sir I beg to  
move:-

"That this House disproves of the Foreign  
Trade (Development and regulation)  
Ordinance, 1992 (Ordinance No 11 of 1992)  
promulgated by the President on the 19 the  
June, 1992

(Interruptions)

[English]

MR. CHAIRMAN: I adjourn the House  
for half-in hour.

17.02. hrs

*The Lok Sabha then adjourned till thirty  
minutes Past Seventeen of the Clock*

17.31. hrs

*The Lok Sabha re-assembled at thirty  
one minutes past seventeen of the Clock*

[SHRI SHARAD DIGHE in the Chair]

[English]

SHRI NIRMAL KANTI CHATTERJEE  
(Dum Dum): Sir, where is the question of  
Government's action? Without Government  
taking any action on this particular issue, the  
House cannot continue. No amount of wishing  
or hoping will do.

SHRI BASUDEB ACHARIA (Bankura):  
Sir, allow me to make a submission. The  
Home Minister has made a Statement. He

has made a Statement of facts.

MR. CHAIRMAN: Let us proceed with  
the agenda item now, The Leaders are  
discussing with the hon. Speaker inside his  
Chamber.

SHRI E. AHMED (Manjeri): Let the  
discussion be over first. (Interruptions)

SHRI BASUDEB ACHARIA: Sir, the  
Home Minister, in his statement has not  
given any firm assurance that the status quo  
should be maintained as per the Court's  
order. He has not given any firm assurance  
or commitment which the Members of this  
House wanted. The members wanted that  
the Government should take every step to  
maintain the status quo of Babri Masjid-Ram  
Mandir and also the land. So, we want that  
assurance.

MR CHAIRMAN: I will not allow anybody  
now because all the Leaders are discussing  
with Speaker.

Let us go ahead with the other Agenda  
items

(Interruptions)

SHRI BASUDEB ACHARIA: They are  
violating the Court's order.

SHRI RAM NAIK(Bombay North): Sir,,  
they are violating the Lok Sabha Rules.

SHRIBASUDEB ACHARIA: The Central  
Government is helpless. They cannot do  
anything. They cannot prevent the State.  
Government from doing so.

MR. CHAIRMAN: I now adjourn the  
House for rest of the day. We will meet  
tomorrow at 11.00 a.m.

17.34 hs.

*The Lok Sabha then adjourned till Eleven  
of the Clock on Thursday, July 9, 1992/  
Asadha 18, 1914 (saka).*